## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 1509/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

: 397/398

| S.No. | Name (in Capital) | Represented by | Sign |
|-------|-------------------|----------------|------|
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A. JC. MYLSAMY

Signature

2. S. Manjula Devi, Ad y

For ESP & LO

For Applicants) Swam
Respondents

## **ORDER**

Counsel representing both the parties are present. Counsel for the applicant in the CA made submissions. Counsel for petitioner stated the senior counsel could not attend before the Tribunal as he is out of station. Time extended at request for reply. Put up on 21.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)